

Section: Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **13.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)